

(c) whether it is also a fact that as many as 51 militants were killed in the 80 days period from 25 June to 14 September, 2018 while 85 were killed between 15 September and 5 December, 2018?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) From 25.06.2018 to 05.12.2018, 140 terrorists were killed in Jammu and Kashmir.

(b) The details of civilians and security personnel injured in terrorist violence incidents and stone pelting incidents in Jammu and Kashmir from July to November, 2018 are as under:—

Incidents	No. of security personnel injured	No. of civilians injured
Terrorist violence incidents	119	16
Stone pelting incidents	426	34

(c) 51 terrorists were neutralized during the period 25.06.2018 to 14.09.2018 and 89 terrorists were neutralized during the period 15.09.2018 to 05.12.2018 in Jammu and Kashmir.

National database on sexual offenders

2314. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has rolled out the first National Database on Sexual Offenders (NDSO);

(b) if so, the details thereof;

(c) whether it is also a fact that the NDSO is a Central database of sexual offenders in the country which will be maintained by the NCRB;

(d) whether it is also a fact that at present, the database contains 4.4 lakh entries; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. The Ministry of Home Affairs has launched the National Database on Sexual Offenders (NDSO) on 20th September, 2018. This online facility is exclusively for the use of law enforcement agencies having access to Inter-operable Criminal Justice System (ICJS).

(c) Yes, Sir.

(d) and (e) As on 28th December, 2018, the NDSO has 4,93,778 records of offenders involved in sexual offences like rape, gang rape, eve teasing, stalking, child abuse etc.

Thriving illegal arms market

2315. SHRI G. C. CHANDRASHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illegal arms market is thriving in different parts of the country posing serious security threat;

(b) if so, the details of illegal arms seized during the last three years, State-wise;

(c) whether illegal arms manufacturing factories are still operating in the country with connivance of authorities;

(d) if so, the details of such factories, State-wise;

(e) whether Government has issued a notification to create a National Database of Arms Licences system to which all arms licence holders will have to register by April, 2019; and

(f) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) 'Police' and 'Public Order' are the subject matter of States as per the Constitution. Prevention, detection, investigation and prosecution are primarily the responsibility of States. However, State/UT-wise detail of illegal arms seized during 2014-16, as per data available with National Crime Record Bureau, is given in the Statement (*See below*).

(e) and (f) Yes Sir, For effective follow up, necessary directives have been issued to all the licensing authorities and the process of online uploading of data is being monitored on regular basis by issuing reminders, conducting video conferences and seeking updates. So far 35,91,081 licence holders have been registered on National Database Arms Licences portal (as on 27th December, 2018).